

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.1002
TO BE ANSWERED ON WEDNESDAY, THE 2nd MARCH, 2016**

TWENTY POINT PROGRAMME

1002. SHRI C. MAHENDRAN:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the details of the Twenty Point Programme by the various Central Ministries and State Governments;

(b) whether the scheme was a success when compared to the achievements;

(c) if so, the details thereof;

(d) whether the State Governments are keenly interested and cooperative in the implementation of the above programme; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS [General (Dr.) V.K. Singh (Retd.)]

(a): Twenty Point Programme as revised in 2006 consists of 20 points with 65 items (Annexure I), which relate to various programmes and schemes of Government of India that are administered by the Central Nodal Ministries and largely implemented through the State Governments /UT Administrations. Physical progress in all 65 items is monitored on annual basis and in 19 items on quarterly basis.

(b)&(c): 14 items are monitored on 22 measurable parameters against physical targets fixed by the concerned Central Nodal Ministries at the beginning of the financial year. The All India Performance has been satisfactory.

(d)&(e): All the States and UTs are duly reporting progress on the Twenty Point Programme.

**STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
UNSTARRED QUESTION NO 1002 DUE FOR ANSWER ON 02.03.2016**

LIST OF 20 POINTS & 65 ITEMS COVERED UNDER TWENTY POINT PROGRAMME - 2006

Point No.	Item No.	Name of the Points/Items
I.		Garibi Hatao [Poverty Eradication]
		Rural Areas
	1.	Employment generation under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)
	2.	National Rural Livelihood Mission (NRLM)
	3.	Rural Business Hubs in Partnership with Panchayats
	4.	Self Help Groups
		Urban Areas
	5.	Swaranjayanti Shehari Rojgar Yojana
II.		Jan Shakti [Power to People]
	6.	Local Self Government (Panchayati Raj and Urban Local Bodies) - Activity Mapping for devolution of functions - Budget Flow of Funds - Assignment of Functionaries
	7.	Quick and Inexpensive Justice – Gram Nyayalayas and Nyaya Panchayats.
	8.	District Planning Committees.
III.		Kisan Mitra [Support to Farmers]
	9.	Water shed development
	10.	Marketing and infrastructural support to farmers
	11.	Irrigation facilities (including minor and micro irrigation) for agriculture
	12.	Credit to farmers
	13.	Distribution of waste land to the landless
IV.		Shramik Kalyan [Labour Welfare]
	14.	Social Security for Agricultural and Unorganised Labour
	15.	Minimum Wages Enforcement (including Farm Labour)
	16.	Prevention of Child Labour
	17.	Welfare of Women Labour
V.		Khadya Suraksha [Food Security]
	18.	Food Security: (i) Targeted Public Distribution System (TPDS)/ National Food Security Act (NFSA) (ii) Antyodaya Anna Yojana, (iii) Establishing Grain banks in chronically food scarcity areas
VI.		Subke Liye Aawas [Housing for All]
	19	Rural Housing - Indira Awas Yojana
	20.	EWS/LIG Houses in Urban Areas

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Point No.	Item No.	Name of the Points/Items
VII.		Shudh Peya Jal [Clean Drinking Water]
	21.	Rural Areas. - National Rural Drinking Water Programme-(NRDWP)
	22.	Urban Areas: - Accelerated Urban Water Supply Programme
VIII.		Jan Jan Ka Swasthya [Health for All]
	23.	Control and prevention of major diseases: (a) HIV/AIDS (b) TB (c) Malaria (d) Leprosy (e) Blindness
	24.	National Rural Health Mission (NRHM)
	25.	Immunisation of Children
	26.	Sanitation Programme in - Rural Areas - Urban areas
	27.	Institutional Delivery
	28.	Prevention of Female Foeticide
	29.	Supplementary nutrition for Mothers and Children
	30.	Two Child norms
IX.		Sabke Liye Shiksha [Education for All]
	31.	Sarv Shiksha Abhiyan - Compulsory Elementary Education
	32.	Mid Day Meal Scheme
X.		Anusuchit Jaati, Jan Jaati, Alp-sankhyak evam Anya Pichhra Varg Kalyan [Welfare of Scheduled Castes, Scheduled Tribes, Minorities and OBCs]
	33.	SC Families assisted (a) SC families assisted under SCA to SCSP & NSFDC (b) SC students assisted under post matric scholarship
	34.	Rehabilitation of Scavengers
	35.	ST Families assisted
	36.	Rights of Forest dwellers – Owners of minor forest produce
	37.	Particularly Vulnerable Tribal Groups (PTGs)
	38.	No alienation of Tribal lands
	39.	Implementation of Panchayats (Extension to Scheduled Areas) Act [PESA]
	40.	Welfare of minorities
	41.	Professional education among all minority communities
	42.	Reservation of OBCs in - Education - Employment
XI.		Mahila Kalyan [Women Welfare]
	43.	Financial Assistance for Women Welfare
	44.	Improved participation of women in (a) Panchayats (b) Municipalities (c) State Legislatures (d) Parliament

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Point No.	Item No.	Name of the Points/Items
XII.		Bal Kalyan [Child Welfare]
	45.	Universalisation of ICDS Scheme
	46.	Functional Anganwadis
XIII.		Yuva Vikas [Youth Development]
	47.	Sports for all in Rural and Urban areas
	48.	Rashtriya Sadbhavana Yojana
	49.	National Service Scheme (NSS)
XIV.		Basti Sudhar [Improvement of Slums]
	50.	Number of Urban poor families assisted under seven point charter viz. land tenure, housing at affordable cost, water, sanitation, health, education, and social security.
XV.		Paryavaran Sanrakshan evam Van Vridhi [Environment Protection and Afforestation]
	51.	Afforestation (a) Area Covered under Plantation on - Public and Forest Lands (b) Number of Seedlings planted on -Public and Forest Lands
	52.	Prevention of pollution of Rivers and water bodies
	53.	Solid and liquid waste management in - Rural Areas - Urban Areas
XVI.		Samajik Suraksha [Social Security]
	54.	Rehabilitation of handicapped and orphans.
	55.	Welfare of the aged
XVII.		Grameen Sadak [Rural Roads]
	56.	Rural Roads - PMGSY
XVIII.		Grameen Oorja [Energization of Rural Area]
	57.	Bio-diesel Production
	58.	Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY)
	59.	Renewable Energy
	60.	Energising Pump sets
	61.	Supply of Electricity
	62.	Supply of Kerosene and LPG
XIX.		Pichhara Kshetra Vikas [Development of Backward Areas]
	63.	Backward Regions Grants Fund (BRGF)
XX.		e- Shasan [IT enabled e-Governance]
	64.	Central and State Governments
	65.	Panchayats and Municipalities
